

11.8 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER CUSTOMS ACT, 1982

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATABHI RAMA RAO): Mr. Speaker, Sir, on behalf of my colleague Shri Janardhana Poojary, I beg to lay on the Table

a copy of Notification No. G. S. R. 267(E) (Hindi and English versions) published in Gazette of India dated the 15th March, 1983 together with an explanatory memorandum regarding revised rate of exchange for conversion of Australian Dollars into Indian currency or vice-versa in supersession to Notification No. 1. Customs dated the 1st January, 1983, under section 159 of the Customs Act, 1962. [Placed in Library See No. LT-6129/83].

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): They are answerable to the people through Parliament. Sir, you are the custodian of the interests of the people. It is a simple question, 10 paise per litre increase is not a very small thing. (*Interruptions*)

अध्यक्ष महोदय : आप इस पर कुछ लिखकर दीजिये ।

SHRI SANTOSH MOHAN DEV (Silchar): Think of West Bengal Budget first and then criticise the Central Budget (*Interruptions*).

SHRI SATYASADHAN CHAKRABORTY: What is the justification for this increase? What is the reason for doing it? What has prompted you to do it? (*Interruptions*).

MR. SPEAKER: Shri P. A. Sangma.

Review on and Annual Report of Jute Corporation of India and Statement for delay Reviews on and Annual Reports of Ahmedabad Textile Industry's Research Association, Ahmedabad for

1981-82, Bombay Textile Research Association, Bombay for 1981-82 South India Textile Research Association, Coimbatore for 1981-82 etc. etc.

THE DEPUTY-MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): I beg to lay on the Table:..

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) A statement regarding Review by the Government on the working of the Jute Corporation of India Limited, Calcutta, for the year 1980-81.

(ii) Annual Report of the Jute Corporation of India Limited, Calcutta, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6130/83].

(3) A copy each of the following papers (Hindi and English versions):—

(i) Annual Report of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 1981-82 along with Audited Accounts.

[Placed in Library. See No. LT-6131/83].

(ii) Annual Report of the Bombay Textile Research Association Bombay, for the year 1981-82 along with Audited Accounts. [Placed in Library. See No. LT-6132/83].

(iii) Annual Report of the South India Textile Research Association, Coimbatore, for the year 1981-82 along with Audited Accounts. [Placed in Library. See No. LT-6133/83].

(iv) Annual Report of the Northern India Textile Research Association,